

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 1
IA-1840/ND/2021
(IB)-2178(ND)2019

IN THE MATTER OF:

Amit Arya ... Applicant

Vs.

Banyantree Developers Pvt. Ltd. ... Respondent

Order under Section 7 of IBC.

Order delivered on 26.04.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

IA No. 1840/ND/2021:

This is the 1st Report filed by IRP with the list of creditors and constitution of CoC. The same is taken on record with all just exceptions. Place it with the main file for further reference. Application is disposed of in terms of the above order.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)